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**Re: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the tariff period from 1.4.2024**

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**From :** Puneet Arora <tariff-reg@cercind.gov.in>

Sun, Feb 18, 2024 07:25 PM

**Subject :** Re: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the tariff period from 1.4.2024

**To :** ase-ea-sldcop@pstcl.org

**Cc :** Sh. Rajeev Pushkarna <rpushkarna@cercind.gov.in>, A V Shukla <avshukla@cercind.gov.in>, Puneet Arora <puneet.arora46@nic.in>

Sir,

Thanks for the email. It is requested to kindly upload comments/suggestions through SAUDAMINI Portal also.

Regards  
Puneet Arora

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**From:** ase-ea-sldcop@pstcl.org

**To:** "Harpreet Singh Pruthi" <secy@cercind.gov.in>, "Puneet Arora" <tariff-reg@cercind.gov.in>

**Sent:** Tuesday, February 13, 2024 4:57:12 PM

**Subject:** Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2024 for the tariff period from 1.4.2024

Please refer to definition of Plant Availability Factor (under Chapter-1, page no. 14, point no. 60 of subject cited draft regulation) wherein the word '**normative**' seems to be missing at the place marked by asterisk (\*) in the text mentioned below-

*"Plant Availability Factor or (PAF) in relation to a generating station for any period means the average of the daily declared capacities (DCs) for all the days during the period expressed as a percentage of the installed capacity in MW less the (\*) auxiliary energy consumption and auxiliary energy consumption for emission control system as per these regulations"*

It may please be clarified if the normative word is assumed to be at the above marked place or the above definition carried some other interpretation.

Sr.Xen/EA&S  
SLDC, PSTCL  
Ablowal, Patiala

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